



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/764/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri P.K. Bora,  
District & Sessions Judge,  
Darrang, Mangaldai,

Dated Guwahati, the 10<sup>th</sup> February, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ(D) 837 dtd. 06.02.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 07.02.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 06.02.2020 till the morning of 08.02.2020, has been granted/rejected.

Yours faithfully,

sdt

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/97/765/A, dated 10.2.2020**

Copy to:

1. ✓ The System Analyst, Gauhati High Court.

10/2/2020  
**JT. REGISTRAR (VIGILANCE)**  
Rdsr